

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

① VM SHIVAKUMAR
for SHIVAKUMAR & JURESH
Counsel for R4

② Anil D. Nair

for Petitioner

③ Abishek RANAN

for R1 to R3

ORDER

Counsel for the Petitioner, R1 to R3 and R4 are present. Counsel for the Petitioner has filed an Affidavit along with proof of publication in newspapers both in English and vernacular regarding the notice to R5. No representation for R5. The service on R5 held sufficient. R5 is called but absent and is set *ex parte*. Counsel for the Petitioner requests time to file rejoinder. Time is enlarged. Put on 28.4.2017 at 10.30 A. M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)